

**GOVERNMENT OF INDIA  
MINISTRY OF TOURISM**

**LOK SABHA  
STARRED QUESTION NO.\*7  
ANSWERED ON 30.11.2015**

**DEVELOPMENT OF TOURISM**

**\*7. SHRI N.K. PREMACHANDRAN:**

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Government has identified locations having tourism potential in various States/UTs of the country and if so, the details thereof, State/UT-wise;**
- (b) whether the Government proposes to introduce special tourism package for connecting important tourist locations in all the States and if so, the details thereof along with the financial assistance extended in this regard, State/UT-wise;**
- (c) the steps taken by the Government for the development of tourism in various States/UTs of the country including the State of Kerala over a period of time; and**
- (d) whether the Government has taken any action on the proposal submitted by the Kerala Government for the development of Thenmala eco-tourism and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)  
(DR. MAHESH SHARMA)**

**(a) to (d): A Statement is laid on the Table of the Sabha.**

**\*\*\*\*\***

**STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO.\*7  
ANSWERED ON 30.11.2015 REGARDING DEVELOPMENT OF TOURISM.**

**(a) to (c): The Ministry of Tourism (MOT) has identified 12 thematic circuits for development namely North-East India Circuit, Buddhist Circuit, Himalayan Circuit, Coastal Circuit, Krishna Circuit, Desert Circuit, Tribal Circuit, Eco Circuit, Wildlife Circuit, Rural Circuit, Spiritual Circuit and Ramayana Circuit under the Plan Scheme Swadesh Darshan for Integrated Development of Tourist Circuits around Specific Themes launched in 2014-15.**

**The MOT has also identified thirteen important pilgrimage sites namely Ajmer (Rajasthan), Amritsar (Punjab), Amravati (Andhra Pradesh), Dwarka (Gujarat), Gaya (Bihar), Kedarnath (Uttarakhand), Kamakhya (Assam), Kanchipuram (Tamil Nadu), Mathura (Uttar Pradesh), Patna (Bihar), Puri (Odisha), Varanasi (Uttar Pradesh) and Velankanni (Tamil Nadu) for development under the scheme National Mission on Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) launched in 2014-15.**

**The Central Financial Assistance for the projects in the States/UTs under these schemes as well as other plan schemes of MOT are provided subject to availability of funds, inter-se priority, liquidation of pending utilization certificates against the funds released earlier and adherence to the relevant scheme guidelines.**

**The list of number of projects and amount sanctioned under Product/Infrastructure Development for Destinations and Circuits (PIDDC), Human Resource Development (HRD), Fairs and Festivals, Rural Tourism, Swadesh Darshan and PRASAD schemes during the last three years and current year (till 24.11.2015) is given in Annexure.**

**(d): The Eco-destination Thenmala project which was prioritized for the year 2014-15 could not be processed due to the late receipt of Utilisation Certificate against fund released earlier to the State Government of Kerala.**

\*\*\*\*\*

**ANNEXURE****STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA  
STARRED QUESTION NO.\*7 ANSWERED ON 30.11.2015 REGARDING  
DEVELOPMENT OF TOURISM.****2012-2013****(Rs. in lakh)**

<b>Sl. No.</b>	<b>Name of the State</b>	<b>No. of Projects</b>	<b>Amt. Sanctioned</b>
1.	Andhra Pradesh	4	6278.73
2.	Arunachal Pradesh	16	6612.50
3.	Bihar	1	500.00
4.	Delhi	2	2461.91
5.	Goa	2	50.00
6.	Gujarat	1	486.75
7.	Himachal Pradesh	11	3029.88
8.	Jammu and Kashmir	25	11260.00
9.	Jharkhand	2	4885.71
10.	Kerala	6	7826.53
11.	Maharashtra	5	7914.79
12.	Manipur	7	3595.62
13.	Meghalaya	1	17.94
14.	Mizoram	3	49.15
15.	Madhya Pradesh	20	20989.75
16.	Nagaland	11	4556.66
17.	Odisha	2	61.30
18.	Punjab	2	50.00
19.	Sikkim	13	7020.18
20.	Tamil Nadu	2	2041.97
21.	Telangana	5	4191.34
22.	Uttar Pradesh	12	3486.15
23.	Uttarakhand	2	1297.47
24.	West Bengal	3	4694.46
	<b>Total</b>	<b>158</b>	<b>103358.79</b>

**2013-2014****(Rs. in lakh)**

<b>Sl. No.</b>	<b>Name of the State</b>	<b>No. of Projects</b>	<b>Amt. Sanctioned</b>
1.	Andhra Pradesh	14	4532.02
	<b>Combined Projects for Andhra Pradesh &amp; Telangana</b>	<b>1</b>	<b>4588.80</b>

<b>2.</b>	<b>Arunachal Pradesh</b>	<b>11</b>	<b>7473.64</b>
<b>3.</b>	<b>Bihar</b>	<b>14</b>	<b>11109.85</b>
<b>4.</b>	<b>Delhi</b>	<b>2</b>	<b>5768.98</b>
<b>5.</b>	<b>Haryana</b>	<b>8</b>	<b>1487.25</b>
<b>6.</b>	<b>Himachal Pradesh</b>	<b>1</b>	<b>3371.52</b>
<b>7.</b>	<b>Jammu and Kashmir</b>	<b>15</b>	<b>7618.54</b>
<b>8.</b>	<b>Jharkhand</b>	<b>1</b>	<b>500.00</b>
<b>9.</b>	<b>Kerala</b>	<b>10</b>	<b>4065.63</b>
<b>10.</b>	<b>Karnataka</b>	<b>8</b>	<b>3228.71</b>
<b>11.</b>	<b>Maharashtra</b>	<b>6</b>	<b>6795.18</b>
<b>12.</b>	<b>Manipur</b>	<b>8</b>	<b>7234.84</b>
<b>13.</b>	<b>Meghalaya</b>	<b>3</b>	<b>46.90</b>
<b>14.</b>	<b>Mizoram</b>	<b>10</b>	<b>4711.16</b>
<b>15.</b>	<b>Madhya Pradesh</b>	<b>9</b>	<b>10021.29</b>
<b>16.</b>	<b>Nagaland</b>	<b>11</b>	<b>5222.01</b>
<b>17.</b>	<b>Odisha</b>	<b>12</b>	<b>6543.08</b>
<b>18.</b>	<b>Puducherry</b>	<b>1</b>	<b>4848.16</b>
<b>19.</b>	<b>Punjab</b>	<b>2</b>	<b>1038.86</b>
<b>20.</b>	<b>Rajasthan</b>	<b>10</b>	<b>5174.71</b>
<b>21.</b>	<b>Sikkim</b>	<b>14</b>	<b>10485.00</b>
<b>22.</b>	<b>Telangana</b>	<b>8</b>	<b>3370.07</b>
<b>23.</b>	<b>Uttar Pradesh</b>	<b>26</b>	<b>13071.32</b>
<b>24.</b>	<b>Uttarakhand</b>	<b>29</b>	<b>21772.67</b>
	<b>Total</b>	<b>234</b>	<b>154080.19</b>

**2014-15**

**(Rs. in lakh)**

<b>Sl. No.</b>	<b>Name of the State</b>	<b>No. of Projects</b>	<b>Amount Sanctioned</b>
<b>1.</b>	<b>Andhra Pradesh</b>	<b>11</b>	<b>9515.53</b>
<b>2.</b>	<b>Arunachal Pradesh</b>	<b>8</b>	<b>8455.35</b>
<b>3.</b>	<b>Assam</b>	<b>3</b>	<b>3568.11</b>
<b>4.</b>	<b>Bihar</b>	<b>3</b>	<b>4220.47</b>
<b>5.</b>	<b>Chhattisgarh</b>	<b>5</b>	<b>990.13</b>
<b>6.</b>	<b>Daman &amp; Diu</b>	<b>1</b>	<b>775.54</b>
<b>7.</b>	<b>Goa</b>	<b>1</b>	<b>879.04</b>
<b>8.</b>	<b>Haryana</b>	<b>3</b>	<b>121.66</b>
<b>9.</b>	<b>Jammu and Kashmir</b>	<b>2</b>	<b>732.50</b>
<b>10.</b>	<b>Karnataka</b>	<b>1</b>	<b>5000.00</b>
<b>11.</b>	<b>Manipur</b>	<b>7</b>	<b>14752.51</b>
<b>12.</b>	<b>Mizoram</b>	<b>3</b>	<b>4879.69</b>

<b>13.</b>	<b>Madhya Pradesh</b>	<b>5</b>	<b>3690.54</b>
<b>14.</b>	<b>Nagaland</b>	<b>10</b>	<b>5980.20</b>
<b>15.</b>	<b>Odisha</b>	<b>3</b>	<b>6488.34</b>
<b>16.</b>	<b>Punjab</b>	<b>3</b>	<b>4831.98</b>
<b>17.</b>	<b>Rajasthan</b>	<b>2</b>	<b>149.93</b>
<b>18.</b>	<b>Sikkim</b>	<b>8</b>	<b>5200.00</b>
<b>19.</b>	<b>Telangana</b>	<b>4</b>	<b>504.36</b>
<b>20.</b>	<b>Uttar Pradesh</b>	<b>4</b>	<b>3368.05</b>
<b>21.</b>	<b>Uttarakhand</b>	<b>1</b>	<b>391.69</b>
	<b>GRAND TOTAL</b>	<b>88</b>	<b>84495.62</b>

**Includes Projects relating to Product/Infrastructure Development for Destinations and Circuits (PIDDC), Human Resource Development (HRD), Fairs and Festivals & Rural Tourism.**

**The list of projects sanctioned under Swadesh Darshan till 24.11.2015.**

**(Rs. in Crore)**

<b>Sl. No</b>	<b>Name of the Circuit</b>	<b>State</b>	<b>Name of Project</b>	<b>Amount Sanctioned</b>
<b>1</b>	<b>Coastal Circuit</b>	<b>Andhra Pradesh</b>	<b>Development of Kakinada Hope Island Konaseema as World class coastal &amp; Eco Tourism Circuit in Andhra Pradesh</b>	<b>69.83</b>
<b>2.</b>	<b>North-East India Circuit</b>	<b>Arunachal Pradesh</b>	<b>Bhalukpong-Bomdila-Tawang in Arunachal Pradesh</b>	<b>50.00</b>
<b>3.</b>	<b>Buddhist Circuit</b>	<b>Bihar</b>	<b>Cultural Centre, Bodhgaya</b>	<b>33.17</b>
<b>4</b>	<b>North-East India Circuit</b>	<b>Manipur</b>	<b>Development of Tourist Circuit in Manipur: Imphal-Moirang-Khongjom-Moreh</b>	<b>89.66</b>
<b>5</b>	<b>North-East India Circuit</b>	<b>Sikkim</b>	<b>Development of Tourist Circuit linking - Rangpo (entry) - Rorathang - Aritar -</b>	<b>98.05</b>

			<b>Phadamchen - Nathang - Sherathang - Tsongmo - Gangtok - Phodong - Mangan - Lachung - Yumthang - Lachen - Thangu - Gurudongmer - Mangan - Gangtok - Tumin Lingee - Singtam (exit) in Sikkim</b>	
<b>6</b>	<b>Eco Circuit</b>	<b>Uttarakhand</b>	<b>Integrated Development of Eco-Tourism, Adventure Sports, Associated Tourism related Infrastructure for Development of Tehri Lake &amp; Surroundings as New Destination-District Tehri, Uttarakhand</b>	<b>80.37</b>
<b>7</b>	<b>Desert Circuit</b>	<b>Rajasthan</b>	<b>Development of Sambhar Lake Town and Other Destinations under Desert Circuit in Swadesh Darshan Scheme</b>	<b>63.96</b>
<b>8</b>	<b>Tribal Circuit</b>	<b>Nagaland</b>	<b>Development of Tribal Circuit Peren -Kohima-Wokha, Nagaland</b>	<b>97.36</b>
			<b>Total</b>	<b>582.40</b>

**The State-wise details of the funds sanctioned under PRASAD Scheme till 24.11.2015.**

**(Rs. in Crore)**

<b>Sl. No.</b>	<b>Name of the State &amp; project</b>	<b>Amount Sanctioned</b>
	<b>BIHAR</b>	
<b>1.</b>	<b>Development of basic facilities at Vishnupad temple, Gaya, Bihar</b>	<b>4.29</b>
	<b>UTTAR PRADESH</b>	
<b>2.</b>	<b>Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)</b>	<b>14.93</b>

<b>3.</b>	<b>Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura</b>	<b>9.36</b>
	<b>ODISHA</b>	
<b>4.</b>	<b>Infrastructure Development at Puri, Shree Jagannath Dham- Ramachandi-Prachi River front at Deuli under Mega Circuit</b>	<b>50.00</b>
	<b>PUNJAB</b>	
<b>5.</b>	<b>Development of Karuna Sagar Valmiki Sthal at Amritsar</b>	<b>6.45</b>
	<b>RAJASTHAN</b>	
<b>6.</b>	<b>Integrated Development of Pushkar/Ajmer</b>	<b>40.44</b>
	<b>Grand Total</b>	<b>125.47</b>

\*\*\*\*\*